

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 23
TO BE ANSWERED ON 17.07.2017**

INCENTIVES TO HAZARDOUS SECTOR WORKERS

†23. SHRI NAGAR RODMAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of schemes being implemented by the Government for providing incentives to labourers engaged in hazardous works; and**
(b) the number and details of labourers working in the labour sector who have been provided incentives under these schemes during the last three years and the current year, scheme-wise and State/UT-wise?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): For securing the safety and health of workers working in hazardous process industries registered under Factories Act, 1948, adequate safeguards are available in the Act and the State Factories Rules framed thereunder. However, no specific schemes are being implemented for providing incentives to labourers engaged in hazardous works by Ministry of Labour & Employment.
